

ITEM NO.47
SECTION XI

REGISTRAR COURT. 2 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SAURABH PARTAP SINGH LALER

Petition(s) for Special Leave to Appeal (C) No(s). 10491/2021

RAJKUMAR AGARWAL

Petitioner(s)

VERSUS

VEHICLE TATA VENTURE NO. UP 70 BM 1600COMMERCIAL AUTO SALES PRIVATE
LIMITED THR. ITS DIRECTOR SANSKAR GUPTA & ORS. Respondent(s)

Date : 25-03-2022 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rajiv Tyagi, AOR
Mr. ROHIT GUPTA, Adv.
Mr. RAHUL TYAGI, Adv.

For Respondent(s)

Mr. Rameshwar Prasad Goyal, AOR
Mr. Avijit Dikshit, Adv.
Mr. Ranjan Kumar Pandey, AOR
Mr. KK BHAT, ADV.

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Counter affidavit has already been filed on behalf of
respondent nos. 1 and 2.

Despite due service, none appears on behalf of respondent no.
3.

Hence, the matter shall be processed for listing before the
Hon'ble Court under the rules.

SAURABH PARTAP SINGH LALER
Registrar

pm